

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SMV Commodities and
Trading India Private Limited**

Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	SMV Commodities and Trading India Private Limited
2	Date of incorporation of corporate debtor	10/05/2011
3	Authority under which corporate debtor is incorporated /registered	Registrar of Companies-Hyderabad
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27310TG2011PTC074412
5	Address of the registered office and principal office (if any) of corporate debtor	Plot No. 45, Flat no. 202, Kamalapuri Residency, Kamalapuri Colony, Hyderabad 500 073, TG, India
6	Date of closure of Insolvency Resolution Process	08/11/2021
7	Liquidation commencement date of corporate debtor	09/11/2021 (order uploaded on NCLT website on 11/11/2021)
8	Name and registration number of the insolvency professional acting as liquidator	Rajkumar Sarda IBBI/IPA-001/IP-P01777/2019-2020/12740
9	Address and e-mail of the liquidator, as registered with the Board	24, Asbestos Colony, Opp: Vikrampuri, Secunderabad - 500 009 rajsarda@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	24, Asbestos Colony, Opp: Vikrampuri, Secunderabad - 500 009 smvcommodities.liq@gmail.com
11	Last date for submission of claims	08/12/2021

Notice is hereby given that the National Company Law Tribunal Hyderabad Bench has ordered the commencement of liquidation of the **SMV Commodities and Trading India Private Limited** on **9/11/2021**.

The stakeholders of **SMV Commodities and Trading India Private Limited** are hereby called upon to submit their claims with proof on or before 08/12/2021, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator



Rajkumar Sarda

Date: November 16, 2021

Place: Hyderabad